



**Government of Jammu and Kashmir  
Housing and Urban Development Department  
Civil Secretariat, Jammu/Srinagar  
\*\*\*\*\***

**Notification**

**Jammu, the 13<sup>th</sup> December, 2018.**

**SRO 571** .- In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of **Shri Sanjeev Kumar Sharma S/o Late Shri Dev Raj R/o Ward No. 11, Surankote, Member Ward No. 11** of Municipal Committee, **Surankote** to have been declared as elected Vice-President of the Municipal Committee, **Surankote**.

By order of the Government of Jammu and Kashmir.

Sd/-

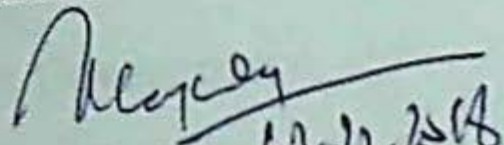
(K.B. Agarwal) IAS  
Financial Commissioner  
Housing & Urban Dev. Department.

No: HUD/LSG/ULBJ/257/2018

Dated: 13 .12.2018

Copy to the:-

1. Chief Electoral Officer, J&K, Jammu.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Law Department.
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Poonch.
7. Director, Urban Local Bodies, Jammu.
8. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.
9. Private Secretary to Financial Commissioner, Housing and Urban Development Department.
10. Concerned.
11. Executive Officer, Municipal Committee, Surankote.
12. Master file/Stock file.

  
(Narinder Khatwalia)

Additional Secretary to Govt.  
Housing and Urban Dev. Department.